GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA

UNSTARRED QUESTION NO. 2720
TO BE ANSWERED ON 09.07.2019

WELFARE OF DE-NOTIFIED, NOMADIC AND SEMI-NOMADIC TRIBES

2720. SHRI GAJANAN KIRTIKAR;
SHRI SANJAY SADASHIV RAO MANDLIK;
SHRI ASHOK MAHADEORAO NETE;
SHRI SUDHEER GUPTA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government has not made key appointments to the Board for development and welfare of De-notified, Nomadic and Semi-nomadic communities announced in February;

(b) if so, the details thereof and the reasons for the delay;

(c) whether the Government had set up any committee under NITI Aayog to identify de-notified tribes, nomadic tribes, semi-nomadic tribes and notified tribes that are not yet formally classified;

(d) if so, the details thereof along with the mandate of the said committee;

(e) whether the Government proposes to implement the recommendations of Renke Commission and Idate Commission set up for these communities; and

(f) if so, the details thereof and the steps taken by the Government in this regard?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI KRISHAN PAL GURJAR)

(a) & (b): As per the cabinet approval the following action has already been taken regarding key appointments to the Board for development and welfare of De-notified, Nomadic and Semi-nomadic communities:

I. Appointment of Chairperson and Members of the Board has been notified vide gazette notification dated 11.03.2019.

II. Joint Secretary, D/o Social Justice and Empowerment has been appointed as ex-officio Member of the DWBDNCs vide gazette notification dated 26.06.2019.

(c) & (d): Yes, a committee under the Chairmanship of Vice Chairman, NITI Aayog has been setup to complete the process of identification of the De-notified, Nomadic and Semi-Nomadic
Communities that have not yet been formally classified by the National Commission for De-Notified, Nomadic and Semi-Nomadic Tribes (NCDNT) also known as Idate Commission.

(e)&(f): Pursuant to announcement made by Hon'ble Finance Minister during interim budget speech and after consideration of the recommendations made by the National Commission for Denotified, Nomadic and Semi-Nomadic Tribes (NCDNT), also known as Idate Commission, a proposal was sent vide Cabinet Note dated 15th February, 2019 soliciting approval of the Cabinet for Setting up a Development and Welfare Board for Denotified, Nomadic and Semi-Nomadic Communities (DWBDNCs) and Setting up of a Committee under the chairpersonship of Vice-Chairman, NITI Aayog along with three members to be nominated by the Government of India, to complete the process of identification of the Denotified, Nomadic and Semi-Nomadic Communities (DNCs) that have not yet been formally classified.

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